

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Mentioned matter**  
**(IBC)-594(PB)/2023**

**IN THE MATTER OF:**

Bank of India Limited

**Vs.**

JTPL Private Limited

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

**SECTION**

**Order Under Rule 16(d) NCLT, Rules 2016**

**Order delivered on 30.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Yashika, Advocate

For the Respondent :

**ORDER**

**(IBC)-594(PB)/2023:-**

This matter has been taken up upon mentioning.

Heard Ms. Yashika, Ld. Counsel appearing for the Applicant.

List the matter on **09.02.2024**.

**-SD-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**